

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8425/2010

(From the judgement and order dated 03/11/2009 in CMWP No.48134/2008 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HAZI SHAFAT HUSAIN

Petitioner(s)

VERSUS

SANJEEDA PARVEEN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 26/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Mr. S. Wasim A. Qadri, Adv.
Mr. T. Qadri, Adv.
Mr. Zaid Ali, Adv.
Mr. Lakshmi Raman Singh, Adv.

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Tanmaya Agarwal, Adv.
Mr. Sandeep Singh, Adv.
Mr. Vinay Garg, Adv.
Mr. Adarsh Upadhaya, Adv.

Mrs. Mona K. Rajvanshi, Adv.
Dr. S.K. Verma, Adv

Mr. Sanjay Kumar Dubey, Adv.
Mr. Sanjay K. Visen, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter on Friday, the 2nd August, 2013.

| (DEEPAK MANSUKHANI)
| Court Master

| (USHA SHARMA)
| Court Master

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